

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)

CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.07.2024 After Court Hall-I Hearing**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition /32/2022
NAME OF THE COMPANY	S.K.M Technologies Pvt Ltd & 6 others
NAME OF THE PETITIONER(S)	Balusu Krishna Rao
NAME OF THE RESPONDENT(S)	S.K.M Technologies Pvt Ltd & 6 others
UNDER SECTION	241

ORDER

Present: Ld. Counsel DVK Phanindra for the Petitioner.

Ld. Counsel Mr. G. Kalyan Chakravarthy for the Respondent No.5.

Matter to be posted before the regular bench. **Adjourned to 30.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)